

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 1099
TO BE ANSWERED ON 02.03.2016**

REMOVAL OF SLUMS FROM RAILWAY LAND

† 1099. **SHRIMATI VEENA DEVI :**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether slum units of Delhi's Shakur Basti area situated on railways land were removed in the month of December 2015;**
- (b) if so, the total area of land freed from encroachments;**
- (c) the area of railway land situated in Shakur Basti area which is not being utilized;**
- (d) whether any construction work has been started as per the plan on the said railway land which has been freed from encroachment; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e) Railway land situated at Shakur Basti is earmarked for development of new passenger terminal and creation of other infrastructural facilities. To carry out the work of development of new passenger terminal and other infrastructural facilities at Shakur Basti, removal of encroachment (jhuggies) from railway land was undertaken in consultation with Delhi Police in the month of December' 2015, approximately 6.0 hectare of land retrieved. No work of construction could be started as Hon'ble High Court of Delhi directed immediate relief for rehabilitation due to which jhuggies were restored.
